

R.O.C.No.5066-A/2020-B2



DISTRICT JUDGE  
TRANSFER & POSTING

NOTIFICATION No. 215 / 2021

The Government in G.O.(Ms).No.947, Home (Courts-II) Department, dated 26.12.2016, r/w G.O.(Ms).No.322, Home (Courts-II) Department, dated 24.06.2019 and G.O.(Ms).No.26, Home (Courts-II) Department, dated 10.01.2020, have issued orders, sanctioning the constitution of 15 Family Courts in the cadre of District Judge in 15 Districts, including **Pudukkottai** :

Dr.R.Sathya, Sessions Judge, Mahila Court, Pudukkottai, who has been appointed on transfer as Judge, Family Court, Pudukkottai, vide G.O.(Rt).No.310, Home (Courts-II) Department, dated 29.08.2020, is transferred and posted as Judge in the newly constituted Family Court at Pudukkottai.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 10.08.2021.**

**Sd/- K.Govindarajan Thilakavadi,  
REGISTRAR GENERAL (i/c)**

*G*  
10.08.21  
S.O.